

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.01.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 340 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Rasha Ind. Pvt. Ltd. Vs. Visa Reality Ltd.	Richa Sandilya
2.	I.A. No. 341 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Vijayant Mittal Vs. Vivek Raheja & Ors.	Karan Gandhi
3.	I.A. No. 342 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Northbrook Jute Company Ltd. Vs. Madhya Pradesh State Civil Supplies Corporation Ltd.	Moti Dabhi
4.	I.A. No. 343 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Manoj Kumar Agarwal Vs. Bank of Maharashtra & Anr.	Samir Malik
5.	I.A. No. 355 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	State Bank of India Vs. Dharamraj Aluminium Industries Pvt. Ltd.	Harshit Khare

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By order
-sd/-
Assistant Registrar